

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2510
ANSWERED ON:08.12.2011
CHECKING ADULTERATION IN PETROL AND DIESEL
Rane Dr. Nilesh Narayan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of samples collected to check adulteration in petrol and diesel in various States of the country including Maharashtra during the last one year and the current year;
- (b) the number of samples found adulterated out of the above; and
- (c) the nature of complaints received and action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a)&(b): During the last year i.e. 2010-11 and the current year (April – September, 2011), 1,23,132 samples of Petrol and Diesel were drawn by Public Sector Oil Marketing Companies (OMCs) in the country, including 13,490 samples in the State of Maharashtra. Out of these, 103 samples were found to be adulterated, which includes 7 cases in Maharashtra.

(c): During the last year i.e. 2010-11 and the current year (April – September, 2011), dealership of 31 retail outlets have been terminated in line with the Marketing Discipline Guidelines (MDG), and 18 tank trucks black listed in line with Industry Transport Discipline Guidelines (TDG) by the OMCs against established cases of adulteration in the country. Besides, some cases are under different stages of investigation, while 5 cases are subjudice.